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NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER

: CA/ /2017

PETITION NUMBER

: TCP/163/2016

NAME OF THE PETITIONER(S)

: Arti Meenakshi Muthiah

NAME OF THE RESPONDENT(S)

: M/s MCTM Global Investments Private Limited & 3

others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. PRIYAPARSHINI N

Alela; 1

1/ 15

Coursel for Petitions

Counsel for Regoondents

2.

Kantha Subana Practising CS, IP

<u>ORDER</u>

Both the Counsels present and prayed for time for arguments in relation to the appointment of Administrator. Put up on 07.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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